

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**E.P. NO. 03 OF 2018 IN  
APPEAL NO. 41 OF 2018**

**Dated: 24<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**M/s Hinduja National Power Corporation Limited ...Petitioner (s)  
Vs.  
Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Petitioner(s) : Mr. M.G. Ramachandran  
Mr. Abhishek Sharma  
Ms. Poorva Saigal  
Ms. Purva Kohli

Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Ms. Purna Singh for R.2 & 3  
  
Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APERC

**ORDER**

We have heard learned counsel for the parties.

***Order is Reserved.*** Learned counsel for the parties may file written submissions on or before 28.05.2018 after serving copy on the other side.

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**